

From,

**The Registrar General,  
High Court of Judicature at  
Allahabad.**

To,

**The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomti Nagar,  
Lucknow.**

**No. 630/Admin.(Services)/2023      Dated: Allahabad: September 05, 2023**

**Subject: Regarding nomination in Phase-II of Mediation Training Workshop of Allahabad & Lucknow Clusters at JTRI Lucknow, scheduled to be held on 16-17 September, 2023 (Saturday-Sunday).**

Sir,

On the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to nominate all the Judicial Officers whose names are mentioned in **enclosed Lists** for participation in the captioned training programme for **Allahabad & Lucknow clusters**, scheduled to be held at **JTRI, Lucknow** on **16-17 September, 2023 (Saturday-Sunday)**.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

**Encl.: As Above.**

**sd/-**  
(Krishna Swaroop Dhar Dwivedi)  
**I/c Joint Registrar (J) (Services)**  
**"For Registrar General"**

**No. 630(i)/Admin.(Services)/2023      Dated: Allahabad: September 05, 2023**

Copy forwarded to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for information.
2. All the **nominated** Principal Judges, Family Courts of districts of **Allahabad & Lucknow clusters (as per lists enclosed)** with the request to kindly attend the captioned Mediation Training Phase-II programme, scheduled to be held on 16-17 September, 2023 at JTRI, Lucknow and also direct all the Addl. Principal Judges, Family Courts of their respective Judgeships to attend the captioned Mediation Training Phase-II programme, scheduled to be held on 16-17 September, 2023 at JTRI, Lucknow.
3. **Sri Mahendra Prasad Chaudhary**, Presiding Officer, M.A.C.T., Banda, **Sri Rajendra Prasad Srivastava-III**, Principal Judge, Family Court, Mirzapur; **Sri Arvind Kumar Mishra-II**, Chairman, State Transport Appellate Tribunal, Lucknow; **Sri Rupesh Ranjan**, Presiding Officer, Motor Accident Claims Tribunal, Shahjahanpur, **Sri Ravindra Singh**, Presiding Officer, Land Acquisition, Rehabilitation & Resettlement Authority, Moradabad and **Sri Bhagwan Dayal Bharti**, Principal Judge, Family Court, Kushi Nagar at Padrauna with the request to kindly attend the captioned Mediation Training Phase-II programme, scheduled to be held on 16-17 September, 2023 at JTRI, Lucknow.

**Encl.: As Above.**

**sd/-**  
(Satish Kumar Pushkar)  
**Deputy Registrar (Services)**  
**"For Registrar General"**

**LIST OF FAMILY COURT JUDGES OF ALLAHABAD CLUSTER DISTRICTS**

| <b>S.N.</b> | <b>DISTRICT</b>  | <b>PRINCIPAL JUDGE</b>             | <b>ADDITIONAL PRINCIPAL JUDGE</b>   |
|-------------|------------------|------------------------------------|---|
| 1.          | ALLAHABAD        | VACANT                             | 1. SMT. NISHA SINGH<br>2. SMT. RASHMI SINGH<br>3. SRI PRADEEP KUMAR-IV<br>4. SMT. MITALI GOVIND RAO |
| 2.          | BANDA            | SRI ROHIT SINHA                    | -   |
| 3.          | CHITRAKOOT       | SRI KRISHAN YADAV                  | -   |
| 4.          | FATEHPUR         | SRI RAJESHWAR SHUKLA               | KM. MANJULA SIRCAR  |
| 5.          | HAMIRPUR         | SRI INDRA DEO DUBEY                | -   |
| 6.          | JALAUN<br>ORAI   | AT SRI MANOJ KUMAR SINGH<br>GAUTAM | SMT. AMRITA SHUKLA  |
| 7.          | JHANSI           | SRI VIJAY SHANKER<br>UPADHYAYA     | KUMARI FARIDA BEGUM   |
| 8.          | KANPUR<br>NAGAR  | SRI PRAMOD KUMAR-II                | 1. SMT. REKHA SINGH<br>2. SRI ALOK KUMAR<br>3. SMT. SHAGUN PANWAR<br>4. SMT. SHIKHA RANI<br>JAISWAL |
| 9.          | KAUSHAMBI        | SRI PRADIP SINGH                   | -   |
| 10.         | LALITPUR         | SRI MAHESH NAUTIYAL                | -   |
| 11.         | MAHOBA           | DR. BAL MUKUND                     | -   |
| 12.         | RAEBRELI         | SRI SATYA PRAKSH TRIPATHI          | 1. SRI CHANDRA MANI<br>MISHRA<br>2. SUSHRI POONAM<br>SINGH-I<br>2. SUSHRI ARCHANA<br>TEWARI-I       |
| 13.         | RAMABAI<br>NAGAR | SRI JAGDISH PRASAD-V               | -   |
| 14.         | UNNAO            | SRI ZAIGAM UDDIN                   | SMT. SWAPNA SINGH   |

**LIST OF FAMILY COURT JUDGES OF LUCKNOW CLUSTER DISTRICTS**

| S.N. | DISTRICT        | PRINCIPAL JUDGE               | ADDITIONAL PRINCIPAL JUDGE   |
|------|-----------------|-------------------------------|--|
| 1.   | BAHRAICH        | SRI SHESH MANI                | SRI ARUN KUMAR RAI   |
| 2.   | BAREILLY        | SRI RAJENDRA PRASAD TRIPATHI  | 1. SUSHRI KAVITA NIGAM<br>2. SMT. SHIVANI SINGH-I<br>3. SMT. SUNEETA SHARMA  |
| 3.   | HARDOI          | SRI AJAY KUMAR SRIVASTAVA-III | 1. KM. FARAH MATLOOB<br>2. SMT. ASHA RANI SINGH  |
| 4.   | PILIBHIT        | VACANT                        | SMT. TARNNUM KHAN  |
| 5.   | SHRAVASTI       | SRI PHOOL CHAND PATEL         | -  |
| 6.   | SITAPUR         | SRI MITTAR PAL SINGH          | 1. SRI SUBODH BHARTI<br>2. SRI RAM MANI PATHAK   |
| 7.   | LAKHIMPUR KHERI | KM. REKHA AGNIHOTRI           | 1. SMT. SANDHYA CHAUDHARY<br>2. SMT. POOJA VISHWAKARMA   |
| 8.   | LUCKNOW         | SRI BIRENDRA KUMAR SINGH      | 1. SMT. KALPANA<br>2. SMT. SHIVANI JAYASWAL<br>3. SMT. SHUCHI SRIVASTAVA<br>4. SMT. NIHARIKA CHAUHAN<br>5. SRI VISHNU PRASAD AGRAWAL<br>6. SRI MUNNA PRASAD<br>7. SMT. ARCHANA YADAV<br>8. SMT. PRAGYA SINGH-I |
| 9.   | SHAHJAHANPUR    | SRI SUNIL KUMAR SRIVASTAVA    | SMT. PRITI SINGH-I   |

**List of Judicial Officers who participated in Phase-I of Mediation Training**  
**Programme of Allahabad-Lucknow Clusters (presently posted in other districts)**

| <b>S.No.</b> | <b>Name and Designation of Judicial Officer</b>  | <b>District</b>        |
|--------------|--|------------------------|
| <b>1.</b>    | SRI MAHENDRA PRASAD CHAUDHARY, Presiding Officer, Motor Accident Claims Tribunal                 | Banda                  |
| <b>2.</b>    | SRI ARVIND KUMAR MISHRA-II, Chairman, State Transport Appl. Tribunal                             | Lucknow                |
| <b>3.</b>    | SRI RAVINDRA SINGH, Presiding Officer, Land Acquisition, Rehabilitation & Resettlement Authority | Moradabad              |
| <b>4.</b>    | SRI RAJENDRA PRASAD SRIVASTAVA-III, Principal Judge, Family Court                                | Mirzapur               |
| <b>5.</b>    | SRI RUPESH RANJAN, Presiding Officer, Motor Accident Claims Tribunal                             | Shahjahanpur           |
| <b>6.</b>    | SRI BHAGWAN DAYAL BHARTI, Principal Judge, Family Court  | Kushinagar at Padrauna |
| <b>6.</b>    | SMT. VIJAY RAJE SISODIA, Addl. District & Sessions Judge   | Baghpat                |
| <b>7.</b>    | SRI SAIF AHMAD, Spl. J. (SC/ ST, Pev.of Atroci Act)  | Auraiya                |
| <b>8.</b>    | DR. SHALINI SINGH-I, Addl. District & Sessions Judge   | Lucknow                |
| <b>9.</b>    | SMT. DEEPALI SINGH, Addl. District & Sessions Judge  | Kanpur Nagar           |
| <b>10.</b>   | SMT. DIVYA BHARGAVA, Addl. District & Sessions Judge   | Muzaffar Nagar         |
| <b>11.</b>   | SRI DEVENDRA NATH SINGH, Addl. District & Sessions Judge   | Lakhimpur Kheri        |
| <b>12.</b>   | DR. (SMT.) JAYA PATHAK, Addl. District & Sessions Judge  | Chandauli              |
| <b>13.</b>   | SUSHRI NIVEDITA ASTHANA, Addl. District & Sessions Judge   | Bhadohi at Gyanpur     |